Both ONGC and NTPC have shown an increase in Market Capitalization as on 31.03.2018 when compared to 31.03.2016.

Status of Community Radio Stations

- 76. SHRI JOGINIPALLY SANTOSH KUMAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the number of Letter of Intents (LoIs) issued to Non-Governmental Organisations (NGOs), educational institutions, Government Institutions and others for setting up of Community Radio Stations (CRS) till 31.10.2019;
 - (b) the number of CRS operational in the country till 31.10.2019;
- (c) whether there is any time period for LoI holders to operate CRS from the date of issue of LoI; and
- (d) whether there is any mechanism to cancel the LoI, if the Lol holder does not operate CRS in the stipulated time period and the number of LoIs cancelled, so far?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) A total of 711 Letters of Intents (LoIs) have been issued for setting up of Community Radio Stations (CRSs) in India till 31.10.2019. 415 LoIs have been issued to Non-Governmental Organizations (NGOs), 163 to educational institutions, 121 to Government Institutions and 12 to others.

- (b) There are 273 Community Radio Stations (CRSs) operational in the country till 31.10.2019.
- (c) As per Policy Guidelines for setting up of CRS in India, the permission holder, after receipt of all clearances and signing of Grant of Permission Agreement (GOPA), shall setup the Community Radio Station within 03 months.
- (d) Yes, Sir. In accordance with the relevant provisions of Policy Guidelines, 101 LoIs have been cancelled by the Ministry so far.

Curtailing misleading advertisements

- 77. SHRI HUSAIN DALWAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government plans to conduct an independent study to gauge the number of misleading advertisements especially in healthcare and personal care sector as well as educational sector, if so, the details thereof; and